

| S. No. | Name of City |
|--------|---------------|
| 12. | Bhopal |
| 13. | Panjim |
| 14. | Shillong |
| 15. | Hyderabad |
| 16. | Bangalore |
| 17. | Visakhapatnam |
| 18. | Ernakulam |
| 19. | Pondicherry |

डाल्टनगंज (बिहार) में पर्यटन केन्द्रों का विकास

6396. श्री ईरवर चौधरी: क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि बिहार में डाल्टनगंज में नेशनलपार्क और 'प्रोजेक्ट टाइगर' बहुत बड़ी संख्या में पर्यटकों को आकर्षित कर रहे हैं ;

(ख) क्या जिले में पूर्ण हवाई-पट्टी भी है जिसका इंडियन एयरलाइन्स की नियमित विमान सेवा के लिए प्रयोग किया जा सकता है; और

(ग) यदि हां, तो डाल्टनगंज में पर्यटन केन्द्रों का विकास करने हेतु केन्द्रीय क्षेत्र में क्या कार्यवाही की गई है ?

पर्यटन और नागर विमानन मंत्री (श्री पुष्पोत्तम चौधरी): (क) सरकार को इस बात की जानकारी है कि बिहार में डाल्टनगंज स्थित राष्ट्रीय उद्यान पर्यटकों को आकर्षित करता है । परन्तु पर्यटकों की संख्या फिलहाल अधिक नहीं है । जैसे ही शेरों की संख्या में वृद्धि होगी, पर्यटकों को 'टाइगर रिजर्व' की यात्रा करने के लिए प्रोत्साहित किया जाएगा ।

(ख) जी, नहीं । डाल्टनगंज में बिहार सरकार द्वारा नियमित दो अच्छे मौसम की छोटी हवाई पट्टियां, 2550 फुट × 450 फुट (पूर्व-पश्चिम) तथा 1500 फुट × 300 फुट (उत्तर-दक्षिण) हैं । डाल्टनगंज छोटे प्रकार के विमानों के परिचालन के लिए ही उपयुक्त है तथा जिस प्रकार के विमान इंडियन एयरलाइंस में उपलब्ध हैं उनके परिचालन के लिए वह अपर्याप्त है ।

(ग) डाल्टनगंज में केन्द्रीय क्षेत्र में पर्यटन केन्द्रों का विकास करने का फिलहाल कोई प्रस्ताव नहीं है ।

Proposal to Increase Exports to Gulf Countries and Oil Producing Countries

6397. SHRI D. B. CHANDER GOWDA : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether Government have drawn up any plans to increase exports to Gulf Countries and other oil producing countries ; and

(b) if so, the main features thereof ?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA) : (a) Yes, Sir.

(b) The plans drawn up for increasing exports to oil producing countries include long term contracts for exports of certain commodities, establishing joint ventures in the countries concerned, special production plans in India, sponsoring two-way delegations, participation in fairs, dissemination of trade information, participation in tenders floated in these countries, opening of foreign offices of public sector/private sector Organisations etc.

Recruitment to the Post of Trainees in the Bank of Maharashtra

6398. SHRI RAMJI LAL SUMAN : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether the Bank of Maharashtra had conducted a test and interviewed during March, April 1977 for recruitment to the posts of Management Trainees;

(b) if so, how many posts were reserved for Scheduled Castes and Scheduled Tribes candidates ;

(c) how many Scheduled Castes and Scheduled Tribes candidates qualified in the written test and how many of them were finally selected after interview ; and

(d) whether quota of Scheduled Castes and Scheduled Tribes is complete in this Bank, if not, what measures are going to be taken in this regard ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) to (d) . The Bank of Maharashtra has reported that it has conducted in March/April, 1977, a written test for recruitment of trainee officers, the details of which are as follows :

| | Total SC/ST | |
|--|-------------|-------|
| Number of applications received | 12,477 | 3,390 |
| Number of candidates called or written test | 5,288 | 3,311 |
| Number of candidates who qualified for interview | 435 | 97 |
| Number of candidates finally selected | 63 | 3 |

The number of vacancies in the posts of officers, filled by direct recruitment reserved for Scheduled Castes and Scheduled Tribes including the backlog in the Bank of Maharashtra as reported it is 54.

The bank has reported that it has relaxed the minimum educational qualifications in the case of Scheduled Caste/Tribe candidates to a mere pass in graduation as against First or High second class in Graduation for general candidates. The qualifying standards are also relaxed to B and C+ grade in written test for being called for interview as against upto B+ grade for others. Despite these relaxations the bank reported that it has not been able to fill up the reserved quota for want of suitable qualified candidates.

Recommendations of the Committee on consumption credit

6390. **SHRI GIRIDHAR GOMANGO :** Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether his Ministry adopted the recommendations of the Committee on Consumption Credit for the weaker sections of society ;

(b) if so, the steps taken by the States to provide such credit facilities in their States ;

(c) the amount required for the same for the year 1977-78 ; and

(d) allocation by the Centre and States in this regard ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) Government have accepted the recommendations of the Expert Committee on Consumption Credit as modified by the Bangalore Conference. A meeting was held in June, 1976 between some Chief Ministers and the then Finance Minister wherein it was decided inter alia to give a central loan to the State Governments for the "grey" area requirements of consumption credit.

(b) The Reserve Bank of India has issued guidelines, with regard to the provision of consumption credit, to the cooperatives and commercial banks. Governments of Andhra Pradesh, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Orissa, Tamil Nadu and Uttar Pradesh have also issued suitable instructions to their cooperatives.

(c) and (d). The Expert Committee on Consumption Credit computed the total requirements for consumption credit only for the first year i.e. 1976-77 at Rs. 170 crores for the category of the rural community having land holding measuring from 0.01 to 0.50 acre. The Committee made no estimates for the consumption credit requirements in the following year as they were of the view that these could be worked out on the basis of experience gained in the first year and that the State Governments would be able to meet these requirements from their own resources.